

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 27th SEPTEMBER, 2022, 10:30 A.M.

TP No. 07/CTB/2020, (COPET No. 37/2011)

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Empowertrans Pvt. Ltd. -Vs- Power Machine (India) Ltd.
Under Section	433 (f) & 439 (9 IBC)

For Petitioner (s)

Mr. S. Sastry, Adv.

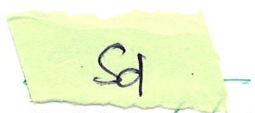
For Respondent (s)

Mr. S. K. Nanda, Adv.

ORDER

Ld. Counsel Mr. S. Sastry appears on behalf of the petitioner. Seeks a short adjournment due to some bereavement in the family. Respondent is represented by Ld. Counsel Mr. S. K. Nanda. In consideration of the request of the petitioner side, matter adjourned to 14.11.2022.


Satya Ranjan Prasad
Member (Technical)


P. Mohan Raj
Member (Judicial)